

ITEM NO.13
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 5903-
5904/2020

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAFIQUE ETC.

Respondent(s)

Date : 03-01-2022 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Petitioner has not taken fresh steps with fresh particulars in respect of the unserved common sole respondent, despite grant of final opportunity on an earlier occasion.

Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

AVANI PAL SINGH
Registrar